

DIVISION BENCH
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/297(KB)2022
IA(I.B.C)/1214(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	YES BANK LIMITED VS BALKRISHNADAS MUNDRA
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

For RP

Mr. Siddhanth Makkar, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **24.07.2024**.

**Satyajit Roy
(Court Officer)**